

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section IV

Chapter-19

CHAPTER 19

**PREPARATIONS OF CEREALS, FLOUR, STARCH OR
MILK; PASTRYCOOKS' PRODUCTS**

NOTES:

1. This Chapter does not cover:
 - (a) Except in the case of stuffed products of heading 1902, food preparations containing more than 20% by weight of sausage, meat, meat offal, blood, fish or crustaceans, molluscs or other aquatic invertebrates, or any combination thereof (Chapter 16);
 - (b) Biscuits or other articles made from flour or from starch, specially prepared for use in animal feeding (heading 2309); or
 - (c) Medicaments or other products of Chapter 30.

2. For the purpose of heading 1901:
 - (a) The term “groats” means cereal groats of Chapter 11;
 - (b) The terms “flour” and “meal” means:
 - (1) Cereal flour and meal of Chapter 11, and

 - (2) Flour, meal and powder of vegetable origin of any Chapter, other than flour, meal or powder of dried vegetables (heading 0712), of potatoes (heading 1105) or of dried leguminous vegetables (heading 1106).

3. Heading 1904 does not cover preparations containing more than 6% by weight of cocoa calculated on a totally defatted basis or completely coated with chocolate or other food preparations containing cocoa of heading 1806 (heading 1806).

4. For the purposes of heading 1904, the expression “otherwise prepared” means prepared or processed to an extent beyond that provided for in the Headings of, or Notes to, Chapter 10 or 11.

Exim Code	Item Description	Policy	Policy Conditions
1901	MALT EXTRACT; FOOD PREPARATIONS OF FLOUR, GROATS, MEAL, STARCH OR MALT EXTRACT, NOT CONTAINING COCOA OR CONTAINING LESS THAN 40% BY WEIGHT OF COCOA CALCULATED ON A TOTALLY DEFATTED BASIS, NOT ELSEWHERE SPECIFIED OR INCLUDED; FOOD PREPARATIONS OF GOODS OF		

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section IV

Chapter-19

	HEADINGS 0401 TO 0404, NOT CONTAINING COCOA OR CONTAINING LESS THAN 5% BY WEIGHT OF COCOA CALCULATED ON A TOTALLY DEFATTED BASIS NOT ELSEWHERE SPECIFIED OR INCLUDED		
1901 10	Preparations suitable for infants or young children, put up for retail sale:”		Follow up formula-complimentary foods must comply with <u>IS 15757</u> and Processed cereal based complementary goods for infants must comply with <u>IS 11536</u> .
1901 10 10	Malted milk (including powder)	Free	
1901 10 90	Other	Free	Infant milk substitute, milk protein based must conform to <u>IS 14433</u> and Milk- cereal based weaning foods must conform to <u>IS 1656</u> .
1901 20 00	Mixes and dough for the preparation of bakers' wares of heading 1905	Free	
1901 90	<i>Other:</i>		
1901 90 10	Malt extract	Free	
1901 90 90	Other	Free	
1902	PASTA, WHETHER OR NOT COOKED OR STUFFED (WITH MEAT OR OTHER SUBSTANCES) OR OTHERWISE PREPARED, SUCH AS SPAGHETTI, MACARONI, NOODLES, LASAGNE, GNOCCHI, RAVIOLI, CANNELLONI; COUSCOUS, WHETHER OR NOT PREPARED		
	<i>Uncooked pasta, not stuffed or otherwise prepared:</i>		
1902 11 00	Containing eggs	Free	
1902 19 00	Other	Free	

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section IV

Chapter-19

1902 20	<i>Stuffed pasta, whether or not cooked or otherwise prepared:</i>		
1902 20 10	Cooked	Free	
1902 20 90	Other	Free	
1902 30	<i>Other Pasta:</i>		
1902 30 10	Dried	Free	
1902 30 90	Other	Free	
1902 40	<i>Couscous:</i>		
1902 40 10	Unprepared	Free	
1902 40 90	Other	Free	
1903 00 00	Tapioca and substitutes therefore prepared from starch, in the form of flakes, grains, pearls, siftings or in similar forms	Free	
1904	PREPARED FOODS OBTAINED BY THE SWELLING OR ROASTING OF CEREALS OR CEREAL PRODUCTS (FOR EXAMPLE, CORN FLAKES); CEREALS (OTHER THAN MAIZE (CORN)) IN GRAIN FORM OR IN THE FORM OF FLAKES OR OTHER WORKED GRAINS (EXCEPT FLOUR, GROATS AND MEAL), PRE-COOKED, OR OTHERWISE PREPARED, NOT ELSEWHERE SPECIFIED OR INCLUDED		
1904 10	<i>Prepared foods obtained by the swelling or roasting of cereals or cereal products:</i>		
1904 10 10	Corn flakes	Free	
1904 10 20	Paws, Mudi and the like	Free	
1904 10 30	Bulgar wheat	Free	
1904 10 90	Other	Free	
1904 20 00	Prepared foods obtained from unroasted cereal flakes or from mixtures of unroasted cereal flakes and roasted cereal flakes or swelled cereals	Free	
1904 30 00	Bulgar wheat	Free	
1904 90 00	Other	Free	
1905	BREAD, PASTRY, CAKES, BISCUITS AND		

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section IV

Chapter-19

	OTHER BAKERS WARES, WHETHER OR NOT CONTAINING COCOA; COMMUNION WAFERS, EMPTY CACHETS OF A KIND SUITABLE FOR PHARMACEUTICAL USE, SEALING WAFERS, RICE PAPER AND SIMILAR PRODUCTS		
1905 10 00	Crispbread	Free	
1905 20 00	Gingerbread and the like	Free	
	<i>Sweet biscuits; waffles and wafers:</i>		
1905 31 00	Sweet biscuits	Free	
1905 32	<i>Waffles and wafers:</i>		
	<i>Communion wafers:</i>		
1905 32 11	Coated with chocolate or containing chocolate	Free	
1905 32 19	Other	Free	
1905 32 90	Other	Free	
1905 40 00	Rusks, toasted bread and similar toasted products	Free	
1905 90	<i>Other:</i>		
1905 90 10	Pastries and cakes	Free	
1905 90 20	Biscuits not elsewhere specified or included	Free	
1905 90 30	Extruded or expanded products, savoury or salted	Free	
1905 90 40	Papad	Free	
1905 90 90	Other	Free	

Policy Conditions of this Chapter:

- (1) Prohibition on import of milk and milk products (including chocolates and chocolate products and candies/ confectionary/ food preparations with milk or milk solids as an ingredient) from China is extended until the capacity of all laboratories at ports of entry have been suitably upgraded for testing melamine.